

Annexure - 2

Name of the corporate debtor: Asten Realtors Private Limited; Date of commencement of CIRP: 25th January 2023; List of creditors as on: 15th August, 2023

List of Unsecured Financial Creditors belonging to any class of creditors - Allottee under real estate projects

(Amount in ₹)

Sr. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Mammen Philp Varghese	08-02-2023	1,38,72,549.07	8,29,440.74	Allottees	-	No	0.03	-	-	1,30,43,108.33	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
2	Soby C Madathil Leniya Soby	08-02-2023	47,71,272.00	6,22,464.74	Allottees	-	No	0.02	-	-	41,48,807.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
3	Sacred Heart Province, Kalamasserry	21-04-2023	14,63,28,139.00	30,86,387.23	Allottees	-	No	0.10	-	-	14,32,41,751.77	-	Land Owner's claim on the constructed 27 apartment with car park against 20% consideration for land value has been admitted only for the balance work to be completed. As the aptmrt is constructed on their own property it is considered at par with registered apartment. In the claim form submitted the applicant has not claimed the principal amount as there is a totaling error in the annexure attached.
4	Philip Jose Manju Philip	09-02-2023	1,20,53,264.00	1,09,77,515.87	Allottees	-	No	0.36	-	-	10,75,748.13	-	Admitted Provisionally based on book balance, Interest eligible @ 8% from the date agreed for handing over.

5	V.T Saileswaran Mrs. Sabi Sailesweren	08-02-2023	1,80,46,306.00	3,06,808.74	Allottees	-	No	0.01	-	-	1,77,39,497.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
6	Dr.Susan Varghese	08-02-2023	1,38,72,549.07	8,29,440.74	Allottees	-	No	0.03	-	-	1,30,43,108.33	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
7	Jackson Mukkath Luis	22-02-2023	98,35,231.00	88,49,444.09	Allottees	-	No	0.29	-	-	9,85,786.91	-	Admitted Provisionally, as the applicant did not have submitted details of claim computation amount paid with interest @8% pa from the date agreed to handover is admitted .
8	Jayan J Devassy Bessy Jayan	08-02-2023	27,12,707.00	1,18,576.74	Allottees	-	No	0.00	-	-	25,94,130.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
9	Muraleedharan A P	07-02-2023	57,78,694.00	8,57,776.74	Allottees	-	No	0.03	-	-	49,20,917.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. Freedom 5 offer eligible amount not proved.
10	Mr. Ignatius Tharakan Mrs. Leena Mathew	08-02-2023	35,28,624.00	6,32,144.74	Allottees	-	No	0.02	-	-	28,96,479.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. Freedom 5 offer eligible amount not proved.

11	Mariyam Abdul Majeed	08-02-2023	99,04,742.00	95,76,822.87	Allottees	-	No	0.32	-	-	3,27,919.13	-	Admitted Provisionally,
12	Nisha Sam	13-02-2023	36,71,265.00	31,63,304.11	Allottees	-	No	0.10	-	-	5,07,960.89	-	Admitted Provisionally, Amount paid with eligible interest @8% oa from the date agreed to handover is admitted,
13	1. Kuiakose Mattamana Ouseph 2. Dhanesh Sasikumar Menon 3. Mathew C V 4. Abdul Nizar K M 5. George Kallakunnel Koshy 6. Varghese M V	09-02-2023	97,98,583.00	73,22,926.40	Allottees	-	No	0.24	-	-	24,75,656.60	-	Admitted Provisionally, Claim for Interest is worked from the date agreed to deliver ie.22/02/2021. Cost of stamp paper purchased for registering the apartment is reduced form total payment (Rs.3,23,776/-)
14	Kuriako Mattaman Ousep & Seema Nayomi Mathai	07-02-2023	75,47,982.00	8,28,912.74	Allottees	-	No	0.03	-	-	67,19,069.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. There is a totalling error in the annexure A attached.Claim for balance work not considered in total.
15	Deepak Thottiparambil Radhakrishnan Jyothy Gretilda Moras	08-02-2023	60,51,262.62	8,12,016.74	Allottees	-	No	0.03	-	-	52,39,245.87	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
16	Neeu Anna Thomas Oommen Thomas Thekkunthala	04-02-2023	1,19,16,543.00	1,04,02,436.07	Allottees	-	No	0.34	-	-	15,14,106.93	-	Admitted Provisionally, Date of Delivery mentioned is 31/1/2016 when the agreement date is 07/12/2016. Compensation is Rs.8000/- only. . POA Not included. Signature differ with form and declaration
17	Sam Kalathara Isac	07-02-2023	1,24,00,000.00	98,40,726.61	Allottees	-	No	0.32	-	-	25,59,273.39	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.

18	Koshy K Sam Mijy Koshy	07-02-2023	45,05,859.00	7,78,576.74	Allottees	-	No	0.03	-	-	37,27,282.26	-	Admitted Provisionally, the apartment registred in the name of a third party, relationship not disclosed andonly 4 pages of titel deed attached, only proportionate cost of the remaining work and agreed compensation is admitted.
19	Bimal Unnikrishnan	07-02-2023	63,28,511.00	8,61,472.74	Allottees	-	No	0.03	-	-	54,67,038.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
20	Stanly Augustine Reena Stanly	08-02-2023	4,44,977.00	1,44,976.74	Allottees	-	No	0.00	-	-	3,00,000.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
21	Yunus Kunju Sherafuddeen & Kulsam Beevi	08-02-2023	1,02,85,854.00	98,85,810.41	Allottees	-	No	0.33	-	-	4,00,043.59	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
22	Philip Jacob Jolly George Bichu Baiju Dr. Varghese Koshy Boban Dominic Alummood Amrutha K P Saumya Babu	09-02-2023	21,11,262.00	2,72,303.54	Allottees	-	No	0.01	-	-	18,38,958.46	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
23	Naiby Varghese	08-02-2023	66,22,134.00	8,45,368.74	Allottees	-	No	0.03	-	-	57,76,765.26	-	Admitted Provisionally. . Pre EMI Paid not proved with documents. Cost of Car Park already included in balance work to be done.
24	Priya Prabhakar Pawar	07-02-2023	1,24,35,194.13	1,11,72,808.03	Allottees	-	No	0.37	-	-	12,62,386.10	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.

25	Amarjith Prasad	08-02-2023	18,77,308.25	6,23,608.74	Allottees	-	No	0.02	-	-	12,53,699.51	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work is admitted, Compensation clause not seen in the Construction Agreement. As per the claim computation given the Corporate Debtor has given credit for the Pre-EMI interest before registration, hence no furhter interest claim admitable. .
26	Tomy Lukose	21-02-2023	47,28,862.00	6,86,704.74	Allottees	-	No	0.02	-	-	40,42,157.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
27	Fayaz Thandariya Thil Theekookkil Shabana Fayaz	08-02-2023	18,48,147.00	6,10,144.74	Allottees	-	No	0.02	-	-	12,38,002.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
28	Mathews K Oommen Fayaz Thandariya Thil Theekookkil Dharamveer Singh, KG Ramya Dr. KU Natarajan Dr. Pushpa Mahadevan Siji Abraham Annie Joseph	08-02-2023	21,51,562.00	2,72,303.54	Allottees	-	No	0.01	-	-	18,79,258.46	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
29	AswinMuraleedharan Aji Muraleedharan	07-02-2023	1,05,50,243.17	98,01,216.88	Allottees	-	No	0.32	-	-	7,49,026.29	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.

30	Santha Joy	08-02-2023	52,11,933.00	5,08,152.74	Allottees	-	No	0.02	-	-	47,03,780.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. . Claim form not signed after clause 11
31	Balagopal Menon Rashmi Menon	07-02-2023	43,05,375.00	8,10,696.74	Allottees	-	No	0.03	-	-	34,94,678.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
32	Afzal Ashraf Dhafna Afzal	05-02-2023	62,43,852.00	8,08,672.74	Allottees	-	No	0.03	-	-	54,35,179.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
33	Jayadevan Ambatt Ravindran Linu Divakar	07-02-2023	10,25,777.00	6,42,792.74	Allottees	-	No	0.02	-	-	3,82,984.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
34	Sreejith Sreedhar & Sonia Sreejith	27-02-2023	52,80,207.00	1,18,576.74	Allottees	-	No	0.00	-	-	51,61,630.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work is admitted. Eligibility for PRE EMI Interest is not proved with supporting. .

35	Naiby Varghese Reghu Ramachandran Sunil A Antony Renjith Roy Tino Anto K Ranjini Raghavan Noorie George Philip Anand Sudhakaran Dr. Renju Jose	13-02-2023	20,65,144.00	2,72,303.54	Allottees	-	No	0.01	-	-	17,92,840.46	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work is admitted. Eligibility for PRE EMI Interest is not proved with supporting, .
36	Sreelakshmi Sasikumar	08-02-2023	91,52,210.00	89,47,980.31	Allottees	-	No	0.29	-	-	2,04,229.69	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
37	Jibu Cherian Palamattom Anitha Jibu Palamattom	04-02-2023	57,45,890.00	8,28,560.74	Allottees	-	No	0.03	-	-	49,17,329.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
38	Dr. Mathews Jose Alapatt Anitha Mathews	08-02-2023	57,77,049.00	6,17,184.74	Allottees	-	No	0.02	-	-	51,59,864.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
39	Madhu Kalappurathattel Narayanan	07-02-2023	56,98,618.00	8,12,720.74	Allottees	-	No	0.03	-	-	48,85,897.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
40	Reghu Ramachandran	08-02-2023	1,09,81,622.00	1,01,56,530.63	Allottees	-	No	0.33	-	-	8,25,091.37	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver. Form not signed after clause 11
41	Rajiv Kumaran Beena Kumaran	07-02-2023	47,71,994.00	47,71,994.00	Allottees	-	No	0.16	-	-	-	-	Admitted Provisionally, Supportings agaist the claim to prove how the claim amount arrived are not submitted. .

42	Jacob Mathew Puthenpurakkal Tomy Lukose Plakotta Raman Nair Mary Joshy Navin Jose Joseph Amrjith Prasad Threasyama Jaifer Liesel Joseph Radhika Sundaram Thomas John	08-02-2023	21,41,198.00	2,72,303.54	Allottees	-	No	0.01	-	-	18,68,894.46	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
43	Joby Subin & Subin Joseph	11-02-2023	97,12,836.00	87,08,405.34	Allottees	-	No	0.29	-	-	10,04,430.66	-	Admitted Provisionally, No compensation clause observed in the agreement, hence compensation calim not admitted. .
44	Koshy Mathew Susan Thomas	08-02-2023	43,82,266.00	5,97,384.74	Allottees	-	No	0.02	-	-	37,84,881.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
45	Mathew Abraham Anni Alex	06-02-2023	56,80,282.00	8,28,560.74	Allottees	-	No	0.03	-	-	48,51,721.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
46	Dr.Ajith Varghese Dr. Juline George	08-02-2023	37,97,485.00	8,43,432.74	Allottees	-	No	0.03	-	-	29,54,052.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .

47	Mathew Cocheril Vacco	23-02-2023	31,34,825.00	24,25,401.74	Allottees	-	No	0.08	-	-	7,09,423.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work is admitted, Compensation clause not seen in the Construction Agreement. As per the claim computation given the Corporate Debtor has given credit for the Pre-EMI interest before registration, hence no further interest claim admissible. There is an error in totaling the amount as per claim computation.
48	Bharathi Ramachandran Nair	15-02-2023	1,11,15,518.00	1,04,81,417.21	Allottees	-	No	0.35	-	-	6,34,100.79	-	Admitted Provisionally, Calim of interest is admitted based on the date agreed to deliver .
49	Rakhee Sohan	05-02-2023	1,04,69,946.00	84,18,410.75	Allottees	-	No	0.28	-	-	20,51,535.25	-	Admitted Provisionally, Liquidated damage claim has not been proved, no clause found in the agreement, as per the Interest takeover letter the interest paid after April 2018 will get adjusted against the balance payable, hence it cannot be adjusted now .
50	Rahul Sohan	05-02-2023	1,02,79,405.40	87,24,436.21	Allottees	-	No	0.29	-	-	15,54,969.20	-	Admitted Provisionally, Liquidated damage claim has not been proved, no clause found in the agreement, as per the Interest takeover letter the interest paid after April 2018 will get adjusted against the balance payable, hence it cannot be adjusted now .
51	Johnson Jacob Chacko & Anu Poykayil Thomas	22-04-2023	40,86,976.43	5,93,512.74	Allottees	-	No	0.02	-	-	34,93,463.68	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .

52	Karlia Balakrina Patali Bindu Balakrishna Patali	08-02-2023	49,64,224.00	7,52,111.74	Allottees	-	No	0.02	-	-	42,12,112.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
53	Dr.Sunil A Antony	21-04-2023	4,18,576.74	1,18,576.74	Allottees	-	No	0.00	-	-	3,00,000.00	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
54	Ajith K A & Jasmine Siddique	22-02-2023	55,70,313.00	8,35,224.74	Allottees	-	No	0.03	-	-	47,35,088.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
55	Bhadran Pillai Jibu Cherian Palamattom Madhusoodhan Palasserry Biju Sreekumar Saju Jose Liju jacob John	08-02-2023	20,76,930.00	2,79,849.14	Allottees	-	No	0.01	-	-	17,97,080.86	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
56	Ronny Varghese Thekanal Eipe Varghese	08-02-2023	20,81,405.00	5,38,050.14	Allottees	-	No	0.02	-	-	15,43,354.86	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
57	Shinu Puthenparambil Oommen Suma Shinu	08-02-2023	73,22,177.00	8,26,536.74	Allottees	-	No	0.03	-	-	64,95,640.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
58	Nawaz Puthiyapurayil Kallarackal	25-02-2023	85,50,324.00	84,70,561.04	Allottees	-	No	0.28	-	-	79,762.96	-	Admitted Provisionally, interest claim is computed from agreed handing over date. .

59	Dr. Shaji Varghese	07-02-2023	61,64,054.72	8,41,584.74	Allottees	-	No	0.03	-	-	53,22,469.98	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
60	Raman Nair	08-02-2023	1,10,84,918.00	1,04,11,631.53	Allottees	-	No	0.34	-	-	6,73,286.47	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.Form not signed after clause 11
61	Abdul Nizar KM	07-02-2023	45,60,250.00	5,87,440.74	Allottees	-	No	0.02	-	-	39,72,809.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
62	Rajeev Balakrishnan Nair Sunitha Rajeev balakrishnan Nair	08-02-2023	25,01,204.00	5,12,190.74	Allottees	-	No	0.02	-	-	19,89,013.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. There is a difference in the claim amount that stated in Form CA and that computed in claim calculation, hence the least one is considered for admission.
63	Ann Mini Mathew	08-02-2023	1,14,81,862.00	1,06,05,852.59	Allottees	-	No	0.35	-	-	8,76,009.41	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.Form not signed after clause 11
64	Thomas Oommen Panicker Albi Meera Thomas	07-02-2023	1,15,03,246.00	96,15,264.07	Allottees	-	No	0.32	-	-	18,87,981.93	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.Form not signed after clause 11

65	Shiny Joseph Panikulam Joseph Paul Panikulam	07-02-2023	61,13,825.00	8,28,560.74	Allottees	-	No	0.03	-	-	52,85,264.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
66	Seena Ltty Zachariah	07-02-2023	1,03,15,429.00	95,45,460.16	Allottees	-	No	0.31	-	-	7,69,968.84	-	Admitted Provisionally, interest claim is computed from agreed handing over date. .
67	George Kallakunnel Koshy	08-02-2023	56,83,927.00	8,81,184.74	Allottees	-	No	0.03	-	-	48,02,742.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
68	V T Saileswaran Madhu K narayanan Dr. Mathews Abraham Dr. Shaji Varghese Roshan Samuel George Varghese M Vijay Shanker	08-02-2023	95,19,694.00	91,29,756.58	Allottees	-	No	0.30	-	-	3,89,937.42	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver. Additional Claim of Rs.3,35,402/- plus interest Rs.2499/- for payment on 22/12/2022 as per email dated 18/4/2023 admitted
69	Dhanesh Sasikumar Menon Sarita Dhanesh	08-02-2023	34,43,701.00	6,00,851.54	Allottees	-	No	0.02	-	-	28,42,849.46	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
70	Simble Jameskutty	08-02-2023	57,36,563.00	8,75,376.74	Allottees	-	No	0.03	-	-	48,61,186.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .

71	Dr. Vinith Zachariah John Dr. Jibi Rajan	08-02-2023	60,92,143.69	8,39,824.74	Allottees	-	No	0.03	-	-	52,52,318.95	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
72	Dr. Hussain Parappil	11-02-2023	62,31,246.00	8,04,272.74	Allottees	-	No	0.03	-	-	54,26,973.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
73	Leena Joseph George Joseph Sanju George	06-02-2023	40,18,080.00	1,18,576.74	Allottees	-	No	0.00	-	-	38,99,503.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
74	Sini Anwar & Anwar	04-07-2023	1,46,48,190.00	98,98,169.01	Allottees	-	No	0.33	-	-	47,50,020.99	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
75	Bijo Thomas Twinkle Bijo	08-02-2023	21,81,554.00	5,70,118.94	Allottees	-	No	0.02	-	-	16,11,435.06	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
76	Sherin Joseph	08-02-2023	7,24,178.00	7,24,178.14	Allottees	-	No	0.02	-	-	-0.14	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. . Form not signed after clause 11
77	Dr Vinod Jacob & Merina Vinod	11-02-2023	55,13,266.00	8,42,992.74	Allottees	-	No	0.03	-	-	46,70,273.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .

78	Ajo Abraham Asha Abraham	08-02-2023	1,54,04,786.00	1,03,32,724.00	Allottees	-	No	0.34	-	-	50,72,062.00	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver. Form has not been signed after clause 11
79	Dinesh Pattathil Beena balakrishnan Nair	08-02-2023	49,40,794.00	8,48,976.74	Allottees	-	No	0.03	-	-	40,91,817.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
80	Roshan Samuel Sara roshan Samuel	07-02-2023	36,20,804.00	8,92,184.74	Allottees	-	No	0.03	-	-	27,28,619.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
81	Ansar K.K.	21-02-2023	26,97,456.00	1,18,576.74	Allottees	-	No	0.00	-	-	25,78,879.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work is admitted, Compensation clause not seen in the Construction Agreement. As per the claim computation given the Corporate Debtor has given credit for the Pre-EMI interest before registration, hence no further interest claim admissible. .
82	Varghese George	08-02-2023	50,48,843.00	8,61,640.74	Allottees	-	No	0.03	-	-	41,87,202.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .

83	Rani B Jacob Jayan Meledom	08-02-2023	11,92,977.00	8,48,096.74	Allottees	-	No	0.03	-	-	3,44,880.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. . Form not signed after clause 11
84	Bibin Abraham Varghese Deepa Anna Varghese	07-02-2023	1,19,31,338.06	1,09,53,392.70	Allottees	-	No	0.36	-	-	9,77,945.36	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver. There is a totaling error in claim computation total as per claim calculation attached
85	Shaji Philp Priya Mary Sebastine	06-02-2023	46,68,763.00	7,88,139.74	Allottees	-	No	0.03	-	-	38,80,623.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
86	Thomas Kallakunnel Koshy	08-02-2023	56,86,933.00	8,81,184.74	Allottees	-	No	0.03	-	-	48,05,748.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
87	Varghese M V & Rosamma Chacko	07-05-2023	33,31,975.00	5,75,699.54	Allottees	-	No	0.02	-	-	27,56,275.46	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
88	Monichen Joseph	07-02-2023	48,09,185.00	8,69,040.74	Allottees	-	No	0.03	-	-	39,40,144.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work is admitted. .

89	P V Unnikrishna Pillai Jayalatha K S	07-02-2023	1,20,46,359.00	1,06,74,793.46	Allottees	-	No	0.35	-	-	13,71,565.54	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver. Form has not been signed after clause 11 and legal heirship certificate not attached
90	Biju Mathew	07-02-2023	11,48,977.00	8,48,976.74	Allottees	-	No	0.03	-	-	3,00,000.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
91	Sujatha Jayachandran	07-02-2023	32,43,023.00	6,14,104.74	Allottees	-	No	0.02	-	-	26,28,918.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
92	Bichu Baiju	11-02-2023	57,45,704.00	8,48,976.74	Allottees	-	No	0.03	-	-	48,96,727.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
93	Mr. Biji Anachira Kuruvilla & Ms Ammu Susan Varghese	24-02-2023	55,38,572.00	8,48,976.74	Allottees	-	No	0.03	-	-	46,89,595.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
94	Mr.Pazhukkath Kachanchery Semeer Sadique	14-02-2023	47,35,234.00	7,76,050.94	Allottees	-	No	0.03	-	-	39,59,183.06	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .

95	Joseph KD Diyana Baby	08-02-2023	52,07,307.00	7,87,840.94	Allottees	-	No	0.03	-	-	44,19,466.06	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
96	Yusafali Adukurussi Valiyaparambil Ashma Yusafali	07-02-2023	48,35,084.00	5,90,608.74	Allottees	-	No	0.02	-	-	42,44,475.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. . Form not signed after clause 11
97	Madhusudhan Palasseri Menon Suma Madhusudhan	08-02-2023	30,02,088.00	6,23,872.74	Allottees	-	No	0.02	-	-	23,78,215.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
98	Martin Mathachan	09-02-2023	58,66,851.00	8,45,368.74	Allottees	-	No	0.03	-	-	50,21,482.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
99	Anura Mathai Niya Joy	08-02-2023	54,28,028.00	8,48,976.74	Allottees	-	No	0.03	-	-	45,79,051.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
100	Soly Jim	08-02-2023	53,96,840.00	7,19,458.94	Allottees	-	No	0.02	-	-	46,77,381.06	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .

101	Sankaran Gangadharan Nair	02-02-2023	1,39,75,376.00	8,78,016.74	Allottees	-	No	0.03	-	-	1,30,97,359.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work is admitted. .
102	Satyabhama G Nair	11-02-2023	1,39,75,376.00	8,78,016.74	Allottees	-	No	0.03	-	-	1,30,97,359.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work is admitted. .
103	Bimal Kumar	11-02-2023	53,13,799.79	1,18,576.74	Allottees	-	No	0.00	-	-	51,95,223.05	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work is admitted. .
104	Cyril Mancheril	07-02-2023	2,26,66,942.00	2,09,40,269.00	Allottees	-	No	0.69	-	-	17,26,673.00	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
105	Eluvathingal Sebastian Byju Deepa Anna Varghese Rajeesh Mohan Vallath Taj Kollara Sukumaran Sridhar Venkataraman Shankar Venkataraman Ajeshkumar Padmasenan Linu Chandran	07-02-2023	20,52,102.00	2,48,251.94	Allottees	-	No	0.01	-	-	18,03,850.06	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
106	Dinesh Itty Thomas Binu P Abraham	08-02-2023	47,87,530.00	5,90,344.74	Allottees	-	No	0.02	-	-	41,97,185.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .

107	Vivitha Rajesh	08-02-2023	11,78,177.00	8,92,184.74	Allottees	-	No	0.03	-	-	2,85,992.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
108	Mary Joshy Nitish Sebastine Joshy	08-02-2023	71,66,870.87	8,37,800.74	Allottees	-	No	0.03	-	-	63,29,070.13	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
109	Vinod Jayan	08-02-2023	42,45,740.00	8,48,976.74	Allottees	-	No	0.03	-	-	33,96,763.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
110	Dr C Shiamala Devi	27-03-2023	59,38,458.00	8,85,232.74	Allottees	-	No	0.03	-	-	50,53,225.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
111	Taj Kollara Sukumaran	06-02-2023	1,09,39,606.70	92,82,494.67	Allottees	-	No	0.31	-	-	16,57,112.03	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
112	Soly Jim Ignatius Tharakan Kurien Ninan Mathews Jose Alappat Shinu P Oommen Thomas Panicker Simble JamesKutty Vinith Zachariah John V Joseph Sebastian	09-02-2023	21,46,062.00	2,72,303.54	Allottees	-	No	0.01	-	-	18,73,758.46	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .

113	Annie Joseph	08-02-2023	51,16,645.00	8,48,976.74	Allottees	-	No	0.03	-	-	42,67,668.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
114	Vekatraman Sridhar Padmapriya Sridhar	08-02-2023	11,34,177.00	8,84,176.74	Allottees	-	No	0.03	-	-	2,50,000.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. . Form not signed after clause 11
115	Shankar Venkatraman	08-02-2023	11,34,177.00	8,84,176.74	Allottees	-	No	0.03	-	-	2,50,000.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. . Form not signed after clause 11
116	Satheesh Joseph	07-02-2023	1,23,43,976.80	1,09,24,022.75	Allottees	-	No	0.36	-	-	14,19,954.05	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
117	Rajagiri Campus Court Home Buyers Welfare Association	24-02-2023	98,55,034.00	74,55,034.00	Allottees	-	No	0.25	-	-	24,00,000.00	-	Admitted Provisionally. As the apartment No.19GT1, 21GT1, 3GT1,1HT2, 5GT2, 22AT1, 20BT2 and 20CT2 has been registered in the name of the allottee, only proportionate cost of the remaining work is admitted. The unregistered apartment No.22CT2 payment fully admitted.

118	Divya Francis Sreelakshmi S Bindu Balakrishna Patali Benoy Kozhikkara Chacko Dr. Thomas Mathew Preeti Naveena Martin Rony George Jayadevan Ambatt Ravindran	08-02-2023	1,01,37,594.00	92,70,567.18	Allottees	-	No	0.31	-	-	8,67,026.82	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
119	Tinu Anto K Diya Tinu	06-02-2023	56,86,373.00	8,83,208.74	Allottees	-	No	0.03	-	-	48,03,164.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
120	Anne Ephrem Navin Jose Joseph	08-02-2023	46,82,647.00	8,40,176.74	Allottees	-	No	0.03	-	-	38,42,470.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
121	Toney Manakalathil Boney M Cherian	08-02-2023	1,10,25,605.55	1,00,04,320.55	Allottees	-	No	0.33	-	-	10,21,285.00	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
122	Aravalappil Fousia Usman	28-03-2023	50,88,376.00	8,49,504.74	Allottees	-	No	0.03	-	-	42,38,871.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
123	Neethu Kuriakose	07-02-2023	97,90,330.00	86,64,799.73	Allottees	-	No	0.29	-	-	11,25,530.27	-	Admitted Provisionally based on payment proof submitted. . Eligible interest rate is 8% per annum from the date agreed to deliver.

124	Stanly Augustine Sherin Joseph Shaji Cheittari Josey Thomas Sindhu Jayaram	08-02-2023	95,46,238.05	91,29,393.34	Allottees	-	No	0.30	-	-	4,16,844.72	-	Admitted Provisionally based on payment proof submitted. . Eligible interest rate is 8% per annum from the date agreed to deliver. Calim form not signed below 11th Clause
125	Abdul Nazar Pokalath	07-02-2023	1,08,33,767.00	99,89,096.01	Allottees	-	No	0.33	-	-	8,44,670.99	-	Admitted Provisionally based on payment proof submitted. . Eligible interest rate is 8% per annum from the date agreed to deliver.
126	Varghese Koshy Reny Varghese	08-02-2023	55,13,266.00	7,76,180.49	Allottees	-	No	0.03	-	-	47,37,085.51	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work is admitted. .
127	Sherly Spencer Miranda	08-02-2023	1,05,98,144.00	94,32,724.12	Allottees	-	No	0.31	-	-	11,65,419.88	-	Admitted Provisionally based on payment proof submitted. . Eligible interest rate is 8% per annum from the date agreed to deliver.
128	Kuruvilla Kuruvilla	07-02-2023	58,90,439.00	8,30,012.74	Allottees	-	No	0.03	-	-	50,60,426.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
129	Shaji Sebastine Dally Shaji Koduvinal	07-02-2023	67,55,973.00	8,93,680.74	Allottees	-	No	0.03	-	-	58,62,292.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
130	Jijimon Sebastian	08-02-2023	67,49,857.95	8,84,704.74	Allottees	-	No	0.03	-	-	58,65,153.20	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .

131	Vinodh Jose Bini Sebi Arakel	07-02-2023	98,58,237.00	98,51,325.83	Allottees	-	No	0.32	-	-	6,911.17	-	Admitted Provisionally based on payment proof submitted. . Eligible interest rate is 8% per annum from the date agreed to deliver.
132	Ranjini Raghavan	07-02-2023	47,56,446.11	8,35,776.74	Allottees	-	No	0.03	-	-	39,20,669.37	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
133	Anu Kuriakose	07-02-2023	97,91,431.00	86,58,698.62	Allottees	-	No	0.29	-	-	11,32,732.38	-	Admitted Provisionally based on payment proof submitted. . Eligible interest rate is 8% per annum from the date agreed to deliver.
134	Kolathoor Mohammed Masood	25-06-2023	1,34,58,010.00	87,72,522.52	-	-	-	0.29	-	-	46,85,487.48	-	Admitted Provisionally based on payment proof submitted. . Eligible interest rate is 8% per annum from the date agreed to deliver.
135	Selil Moideen	08-02-2023	11,48,977.00	8,48,976.74	Allottees	-	No	0.03	-	-	3,00,000.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work is admitted. . Form has not been signed under caluse 11
136	Biju Sreekumar & Srrekumar Sivasankaran	21-04-2023	27,29,622.00	1,04,178.14	Allottees	-	No	0.00	-	-	26,25,443.86	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .

137	Sony Varghese John Bimal Unnikrishnan Gopakumar U Biju Cherian Arthumannil Stanley Johnson Leniya Soby Soniya Celine Thomas Sandeep Anand	10-02-2023	19,22,246.00	2,42,828.54	Allottees	-	No	0.01	-	-	16,79,417.46	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
138	Mohanan Nambiar	08-02-2023	1,28,24,402.00	8,48,976.74	Allottees	-	No	0.03	-	-	1,19,75,425.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
139	Reenaz Pproperties (P) Ltd	06-02-2023	8,11,23,714.00	7,88,00,268.49	Allottees	-	No	2.59	-	-	23,23,445.51	-	Admitted Provisionally based on payment proof submitted. . Eligible interest rate is 8% per annum from the date agreed to deliver. Copensation clause not found in the agreement hence that part not admitted now.
140	Shajahan N Abdul Khader K H Khahabisibi	06-02-2023	1,20,54,192.29	1,07,81,293.52	Allottees	-	No	0.36	-	-	12,72,898.77	-	Admitted Provisionally based on payment proof submitted. . Eligible interest rate is 8% per annum from the date agreed to deliver.
141	Sajiv Lohithakshan Heloise Sajiv	06-02-2023	11,48,977.00	8,27,944.74	Allottees	-	No	0.03	-	-	3,21,032.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .

142	Soniya Joseph	07-02-2023	1,15,91,101.80	1,06,50,241.10	Allottees	-	No	0.35	-	-	9,40,860.70	-	Admitted Provisionally based on payment proof submitted. . Eligible interest rate is 8% per annum from the date agreed to deliver. There is a totalling error in the Form CA, hence the least value is considered for admission.
143	Shaji Chittari	08-02-2023	1,21,87,063.00	1,11,05,846.15	Allottees	-	No	0.37	-	-	10,81,216.85	-	Admitted Provisionally based on payment proof submitted. . Eligible interest rate is 8% per annum from the date agreed to deliver. Form not signed after clause 11
144	Stanley Augustien Reena Stanley	08-02-2023	4,19,898.00	1,19,898.14	Allottees	-	No	0.00	-	-	2,99,999.86	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
145	Josey Thomas	08-02-2023	93,15,592.00	88,69,345.20	Allottees	-	No	0.29	-	-	4,46,246.80	-	Admitted Provisionally based on payment proof submitted. . Eligible interest rate is 8% per annum from the date agreed to deliver.
146	Manju P & Shilpa Rajedran	07-02-2023	51,07,897.00	6,42,264.74	Allottees	-	No	0.02	-	-	44,65,632.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
147	Boban Dominic Alumood	08-02-2023	50,00,455.00	6,86,704.74	Allottees	-	No	0.02	-	-	43,13,750.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.

148	Sindhu Jayaram Jayaram KA	07-02-2023	31,33,698.00	6,51,504.74	Allottees	-	No	0.02	-	-	24,82,193.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
149	Noorida N P	09-02-2023	51,75,437.00	6,28,976.74	Allottees	-	No	0.02	-	-	45,46,460.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. Supporting documents like land agreement, construction agreement, allotment certificate etc are in joint name with Salil P M, whereas claim filed in single name,
150	Sandesh Thomas Vadakumbadan & Lakshmi Rose Jose	08-02-2023	1,40,77,744.00	1,03,48,824.96	Allottees	-	No	0.34	-	-	37,28,919.04	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
151	Sindhu Deepak & Deepak Palanghat Veetil	07-02-2023	54,68,198.00	7,32,112.74	Allottees	-	No	0.02	-	-	47,36,085.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
152	Rajesh Trikandiyoor & 6 Others	11-02-2023	20,77,408.00	2,50,845.74	Allottees	-	No	0.01	-	-	18,26,562.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
153	Kumarai george Gina george	07-02-2023	30,00,000.00	1,18,576.74	Allottees	-	No	0.00	-	-	28,81,423.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.

154	Thomas Varghese M	07-02-2023	1,13,67,616.00	1,08,31,282.48	Allottees	-	No	0.36	-	-	5,36,333.52	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
155	Gopakumar U	19-04-2023	45,02,935.00	5,67,200.74	Allottees	-	No	0.02	-	-	39,35,734.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
156	Anura Mathai Vinod Jayan Shaji Sebastian Jijimon Sebastian Mohanan Nambiar Biyush Aby Koshy Abhilash Mathew Kadan Puthen Veettil Suresh	09-02-2023	22,35,626.00	2,82,784.74	Allottees	-	No	0.01	-	-	19,52,841.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
157	Ritu K S Indulekha T S	14-04-2023	41,41,075.00	22,83,925.34	-	-	-	0.08	-	-	18,57,149.66	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
158	Nithin Francis Thomas Kallamkunnel Joshy Biji Anachira Kuruvilla Mohammed Basheer Reji Perumpral Koshy linoy Varghese Kalamparambil Ajith Prasad Viswambaran Navas Salahudin	10-02-2023	22,81,017.00	3,06,808.74	Allottees	-	No	0.01	-	-	19,74,208.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.

159	P J Dominic Koshy Mathew Manju P Sean Alex Mathew Alex Amith Sebastian Jobins Chirackel Jijo Cherian Varghese	08-02-2023	20,47,518.00	2,72,303.54	Allottees	-	No	0.01	-	-	17,75,214.46	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
160	Kuruvilla Kuruvilla Aboobacker Karukapadath Ajith Rajeev balakrishnan Nair Ann Mini Mathew Pazhukath Kachanechery Sameer Sadique Bimal Kumar Somashekaran C Shyamaldevi Jayakumar Mohanchandran	07-02-2023	21,63,238.00	2,72,303.54	Allottees	-	No	0.01	-	-	18,90,934.46	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
161	Jacob Thomas	07-02-2023	63,40,688.00	7,10,546.74	Allottees	-	No	0.02	-	-	56,30,141.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
162	Deepthi Sachidanandhan Sunil Vijayan	06-02-2023	91,12,860.00	91,12,860.00	Allottees	-	No	0.30	-	-	-	-	Admitted Provisionally. Eligible interest rate is 8% per annum from the date agreed to deliver. The total claim amount is not tallied with the details given, hence the least is considered for admission.

163	Jacob Mathew Puthenpurakkal Moly Jacob Mathew	07-02-2023	27,93,978.00	3,23,322.74	Allottees	-	No	0.01	-	-	24,70,655.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
164	Sreejith Sreedhar Sandeep Unni Deepak Thottiparambil Radhakrishnan Sajiv Thaichuvalappil Lohithakshan Dinesh Itty Thomas Thomas Antoney Binu Raghunathan Abdul Kareem Sanjay Thamby	10-02-2023	23,54,696.00	3,06,808.74	Allottees	-	No	0.01	-	-	20,47,887.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
165	Nithin Francis	07-02-2023	1,03,22,059.00	1,02,73,779.00	Allottees	-	No	0.34	-	-	48,280.00	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
166	Joseph Paul Panikulam Jayan K Devassy	07-02-2023	22,42,491.00	2,89,208.74	Allottees	-	No	0.01	-	-	19,53,282.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
167	Bijo Thomas Susan Varghese Muraleedharan A P Joseph K D Deepa Paul Varun Krishnan Mylate Biju Abhraham George Joseph Francis Joseph Chandy	08-02-2023	20,79,101.00	2,50,845.74	Allottees	-	No	0.01	-	-	18,28,255.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.

168	Mathews Kochumalipurath Oommen	08-02-2023	51,99,087.00	8,23,016.74	Allottees	-	No	0.03	-	-	43,76,070.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
169	Prajeep M C	13-02-2023	1,24,29,018.00	1,09,49,179.71	Allottees	-	No	0.36	-	-	14,79,838.29	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
170	Deepa Paul Paul Joseph	08-02-2023	48,35,243.00	5,71,209.74	Allottees	-	No	0.02	-	-	42,64,033.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
171	Sajin Thomas Riya Punnoose	07-02-2023	44,71,726.00	6,26,600.74	Allottees	-	No	0.02	-	-	38,45,125.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
172	Babu Jose Anu Mary Thomas	07-02-2023	1,49,60,142.00	97,22,645.30	Allottees	-	No	0.32	-	-	52,37,496.70	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
173	Mohamed Basheer TP	08-02-2023	44,37,037.00	5,66,055.74	Allottees	-	No	0.02	-	-	38,70,981.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
174	Shaji Philip Varghese George Monichen Joseph Biju Mathew Yusafali Adukurussi Valiyaparambil Falal Ameen V K Manningal Jayachandran Krishnakumar Menon	07-02-2023	21,60,457.00	2,72,303.54	Allottees	-	No	0.01	-	-	18,88,153.46	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.

175	Shaiju David Raji Mary Mathew	08-02-2023	58,54,314.00	8,37,346.74	Allottees	-	No	0.03	-	-	50,16,967.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
176	Jayakumar Mohana Chandran Manjusha jayakumar	07-02-2023	39,74,665.00	5,23,552.74	Allottees	-	No	0.02	-	-	34,51,112.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
177	Biju Cherian Arthumannil Anita Mathai	08-02-2023	34,75,403.00	6,08,384.74	Allottees	-	No	0.02	-	-	28,67,018.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
178	Ajesh Kumar Padmasenan	07-02-2023	1,05,12,441.46	1,02,74,645.58	Allottees	-	No	0.34	-	-	2,37,795.88	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
179	Bharati George GeorgeVerghese	08-02-2023	1,62,98,764.00	1,00,88,372.93	Allottees	-	No	0.33	-	-	62,10,391.07	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
180	Ismail Kunju Noorjahan Ismail	08-02-2023	1,06,31,372.00	1,00,93,547.83	Allottees	-	No	0.33	-	-	5,37,824.17	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
181	Dinesh Itty Thomas Binu P Abraham	08-02-2023	38,23,556.00	5,31,840.74	Allottees	-	No	0.02	-	-	32,91,715.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
182	Rajesh Trikandiyoor Smitha Kutikrishnan Nair	08-02-2023	62,44,892.00	8,04,272.74	Allottees	-	No	0.03	-	-	54,40,619.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.

183	Mathukutty J kariampally Alphons A kariampally	05-02-2023	38,72,493.00	1,18,576.74	Allottees	-	No	0.00	-	-	37,53,916.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
184	Anoop Wilson & Dinu Susan Cherian	25-04-2023	1,10,74,767.00	95,91,365.19	Allottees	-	No	0.32	-	-	14,83,401.81	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
185	Fazil P Sidhiq	11-02-2023	1,05,78,778.85	82,92,455.38	Allottees	-	No	0.27	-	-	22,86,323.46	-	Admitted Provisionally. Although the allottee has cancelled the allotment, as per sec 18 of RERA Act, he is eligible as an allottee.
186	Leena James Nellarikayil James Mathew	08-02-2023	27,69,789.00	1,18,576.74	Allottees	-	No	0.00	-	-	26,51,212.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
187	Varun krishnan Mylate Anju vishwanath	08-02-2023	40,16,319.00	5,81,632.74	Allottees	-	No	0.02	-	-	34,34,686.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
188	Devika Anand Anand Sudhakaran	07-02-2023	37,41,586.00	5,64,695.54	Allottees	-	No	0.02	-	-	31,76,890.46	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
189	Dr.K.U.Natarajan Gitanjali Natarajan	08-02-2023	60,81,434.00	8,34,016.74	Allottees	-	No	0.03	-	-	52,47,417.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.

190	Dr.Pushpa Mahadevan Dr.Pushpanjali Mahadevan	06-02-2023	61,45,122.00	8,34,016.74	Allottees	-	No	0.03	-	-	53,11,105.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
191	Regi P K & Susy Paul	08-02-2023	51,35,481.00	5,99,976.74	Allottees	-	No	0.02	-	-	45,35,504.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
192	Soney Varghese John Sangeeta Mary thomas	08-02-2023	54,63,734.00	7,18,208.74	Allottees	-	No	0.02	-	-	47,45,525.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
193	Binoy Kozhikkara Chacko	08-02-2023	33,89,927.00	1,18,576.74	Allottees	-	No	0.00	-	-	32,71,350.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
194	Stanley Johnson Shiney Ponvelil Thomas	08-02-2023	31,52,272.00	6,38,480.74	Allottees	-	No	0.02	-	-	25,13,791.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
195	Sanil Kumar Aravindan	15-02-2023	43,93,637.00	42,53,771.77	Allottees	-	No	0.14	-	-	1,39,865.23	-	Admitted Provisionally. Form CA is submitted as word document without signature. Pleae Submit Signed Form
196	Linoy Vargh Kalamparambil Rosy Mathew	08-02-2023	97,93,239.00	91,10,073.80	Allottees	-	No	0.30	-	-	6,83,165.20	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.

197	Ranju Jose Serin terasa	07-02-2023	57,09,680.00	8,39,824.74	Allottees	-	No	0.03	-	-	48,69,855.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
198	Thomas Mathew Dr. Mathew T Madathany	07-02-2023	1,05,07,240.00	98,24,177.36	Allottees	-	No	0.32	-	-	6,83,062.64	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
199	Saju Jose Lata Saju	07-02-2023	56,35,558.00	1,18,576.74	Allottees	-	No	0.00	-	-	55,16,981.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
200	Linu Chandran	07-02-2023	11,48,977.00	8,44,224.74	Allottees	-	No	0.03	-	-	3,04,752.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
201	Anto Jose Soniya Celine Thomas	07-02-2023	22,12,853.00	1,18,576.74	Allottees	-	No	0.00	-	-	20,94,276.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
202	Jaifer Vaipen Kattil Threassiamma Jaifer	08-02-2023	1,38,06,490.00	1,03,58,785.65	Allottees	-	No	0.34	-	-	34,47,704.35	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
203	Subin Babu & Reshma Subin	17-02-2023	2,12,13,562.00	1,66,68,196.59	Allottees	-	No	0.55	-	-	45,45,365.41	-	Claim for 2 Apartment (08-G & 15G) Admitted Provisionally, . Eligible interest rate is 8% per annum from the date agreed to deliver. No Compensation clause in the agreement. There is a computation error as that of calim form of both the apartment and statement showing interest computation by Rs.35,06,031/-

204	Jomesh Tomy Jose	08-02-2023	85,54,406.00	70,29,404.34	Allottees	-	No	0.23	-	-	15,25,001.66	-	Admitted Provisionally. Although the allottee has cancelled the allotment, as per sec 18 of RERA Act, he is eligible as an allottee.
205	Dharamveer Singh Daljit Kaur	09-02-2023	44,69,987.00	8,13,248.74	Allottees	-	No	0.03	-	-	36,56,738.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
206	Viraj Narayanan	17-02-2023	1,43,82,261.00	1,18,576.74	Allottees	-	No	0.00	-	-	1,42,63,684.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
207	Biyush Aby Koshy Jisha Thomas	07-02-2023	12,28,177.00	8,92,184.74	Allottees	-	No	0.03	-	-	3,35,992.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
208	Abraham Thomas Sherly Abraham	08-02-2023	28,55,886.00	1,18,576.74	Allottees	-	No	0.00	-	-	27,37,309.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
209	Jofin Joseph Jose Siji Abraham	08-02-2023	26,24,095.00	1,18,576.74	Allottees	-	No	0.00	-	-	25,05,518.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
210	Semina Wahab	08-02-2023	31,20,812.00	5,99,358.14	Allottees	-	No	0.02	-	-	25,21,453.86	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.

211	Binu Tony Mili Binu	08-02-2023	57,89,869.00	8,39,824.74	Allottees	-	No	0.03	-	-	49,50,044.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
212	Dr. vallavanthara Joseph Sebastine	07-02-2023	1,19,59,217.00	1,08,98,487.13	Allottees	-	No	0.36	-	-	10,60,729.87	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
213	Johnson C Abraham	08-02-2023	1,15,25,027.00	1,03,36,863.76	Allottees	-	No	0.34	-	-	11,88,163.24	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
214	Preeti Naveena Martin	08-02-2023	1,32,27,751.00	1,23,76,127.88	Allottees	-	No	0.41	-	-	8,51,623.12	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
215	Anish Khalid Rehna Anish	07-02-2023	99,78,234.00	97,41,546.00	Allottees	-	No	0.32	-	-	2,36,688.00	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
216	Thomas Antony Smitha Varghese	06-02-2023	1,25,59,026.00	5,58,576.74	Allottees	-	No	0.02	-	-	1,20,00,449.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
217	Mathews Mathew Linnet Mary Mathew	07-02-2023	38,40,374.51	5,30,190.14	Allottees	-	No	0.02	-	-	33,10,184.37	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
218	Maruti Suzuki India Limited	15-04-2023	6,92,01,817.10	5,33,18,178.35	Allottees	-	No	1.76	-	-	1,58,83,638.75	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
219	P J Dominic	08-02-2023	56,09,291.00	6,55,506.74	Allottees	-	No	0.02	-	-	49,53,784.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.

220	Binu Reghunadhan	07-02-2023	67,31,215.00	8,27,856.74	Allottees	-	No	0.03	-	-	59,03,358.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
221	Abby Varghese Mathrail	07-02-2023	1,20,59,457.00	1,06,46,894.12	Allottees	-	No	0.35	-	-	14,12,562.88	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
222	Danesh Krishnan Amritha Danesh Krishnan	08-02-2023	1,07,74,565.00	99,92,567.33	Allottees	-	No	0.33	-	-	7,81,997.67	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
223	Joe Philip Jan Priya James	08-02-2023	1,35,67,042.00	97,73,033.67	Allottees	-	No	0.32	-	-	37,94,008.33	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
224	Ajit Kumar Pillai Devi Ajit Pillai	06-02-2023	93,06,644.00	87,71,793.11	Allottees	-	No	0.29	-	-	5,34,850.89	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver. There is a totalling error in the claimf Form by Rs.3,53,120/-
225	Abhilash Mathew	08-02-2023	29,56,286.00	4,55,520.14	Allottees	-	No	0.01	-	-	25,00,765.86	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
226	Sony Joseph Binithamol George	07-02-2023	54,41,137.00	8,92,184.74	Allottees	-	No	0.03	-	-	45,48,952.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
227	Rony George	07-02-2023	1,06,71,900.00	1,03,42,614.67	Allottees	-	No	0.34	-	-	3,29,285.33	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
228	Roy Varughese Sheeba Varughese Aaron Roy Varughese	07-02-2023	45,19,049.00	6,36,455.74	Allottees	-	No	0.02	-	-	38,82,593.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.

229	Valsa Kuriakose	07-02-2023	83,86,318.00	83,51,998.00	Allottees	-	No	0.28	-	-	34,320.00	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
230	Dr. Kurian Ninan Dr. Dhannya Rachel Thomas	08-02-2023	1,09,08,722.00	1,01,09,303.47	Allottees	-	No	0.33	-	-	7,99,418.53	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
231	Somi Sebastine Soumya Babu	08-02-2023	23,41,162.57	1,04,178.14	Allottees	-	No	0.00	-	-	22,36,984.44	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
232	Ajith Prasad Vishwambaran Aiswarya Ajith Prasad	07-02-2023	1,04,178.00	1,04,178.14	Allottees	-	No	0.00	-	-	-0.14	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
233	Remesh Krishnan Nair	07-02-2023	61,73,962.00	8,48,096.74	Allottees	-	No	0.03	-	-	53,25,865.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
234	Santhosh Pallicken Annie Pallicken	08-02-2023	27,47,533.00	5,25,098.74	Allottees	-	No	0.02	-	-	22,22,434.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
235	Indu Geethakumari Girish Krishna	07-02-2023	1,06,05,961.00	98,91,197.37	Allottees	-	No	0.33	-	-	7,14,763.63	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
236	Navas Salahudin Reena Navas	08-02-2023	42,85,736.00	5,43,792.74	Allottees	-	No	0.02	-	-	37,41,943.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.

237	Anil Kumar T Remya K G	07-02-2023	36,68,002.00	4,66,264.74	Allottees	-	No	0.02	-	-	32,01,737.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
238	Prakash N Radhamani P	08-02-2023	71,09,484.00	1,18,576.74	Allottees	-	No	0.00	-	-	69,90,907.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work admitted. Claim calculation sheet need to be attached
239	Don Pappachan	06-02-2023	92,52,951.00	71,65,581.30	Allottees	-	No	0.24	-	-	20,87,369.70	-	Admitted Provisionally. Although the allottee has cancelled the allotment, as per sec 18 of RERA Act, he is eligible as an allotte.
240	Sunil Duth M Manju KB	07-02-2023	45,96,240.00	7,51,877.58	Allottees	-	No	0.02	-	-	38,44,362.42	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
241	Joy Thiyador Kunjachan	08-02-2023	55,97,315.00	8,40,880.74	Allottees	-	No	0.03	-	-	47,56,434.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
242	Norbort Roly Periera	07-02-2023	89,57,556.00	5,61,792.00	Allottees	-	No	0.02	-	-	83,95,764.00	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver. The caiment has stated against clause 7 of the Form CA that he owes Rs.69,00,983.28 hence the same is reduced from his claim amount. Claim calculation not attached

243	Jyothi S Warriar Sathish Madhavan	03-02-2023	1,65,69,024.00	6,89,128.00	Allottees	-	No	0.02	-	-	1,58,79,896.00	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. . We request the applicant to read last instruction of the Public Announcement. Claim calculation need to be attached
244	Biju Abraham	03-03-2023	1,02,64,120.57	8,98,872.74	Allottees	-	No	0.03	-	-	93,65,247.83	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
245	Manningal Jayachandran	07-02-2023	26,80,865.00	3,72,361.34	Allottees	-	No	0.01	-	-	23,08,503.66	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .Claim sheet need to be attached.
246	Taha Muhammed Abdul Kareem	08-02-2023	79,23,693.00	74,49,207.80	Allottees	-	No	0.25	-	-	4,74,485.20	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
247	Joseph Chalissery Antony Chalissery Joseph	07-02-2023	1,16,64,637.00	1,07,89,900.89	Allottees	-	No	0.36	-	-	8,74,736.11	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
248	Elvis D'cruz Archana Rao D'cruz	08-02-2023	38,88,370.00	8,29,176.74	Allottees	-	No	0.03	-	-	30,59,193.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
249	Liesel Joseph George Kurian	08-02-2023	74,44,847.00	8,20,464.74	Allottees	-	No	0.03	-	-	66,24,382.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.

250	Suresh Kadan Puthanveetil Seema Suresh	07-02-2023	50,75,759.00	1,16,051.74	Allottees	-	No	0.00	-	-	49,59,707.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. . Construction agreement need to be attached
251	Rose Sean Sean Alex	07-02-2023	52,22,715.00	7,14,475.94	Allottees	-	No	0.02	-	-	45,08,239.06	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
252	Anila Sankey	06-02-2023	1,37,60,684.00	74,60,777.15	Allottees	-	No	0.25	-	-	62,99,906.85	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
253	Sudeshna Basu	28-02-2023	1,23,45,953.00	77,16,912.46	Allottees	-	-	0.25	-	-	46,29,040.54	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
254	Sabu Mathew Maria James	07-02-2023	57,44,042.00	8,56,368.74	Allottees	-	No	0.03	-	-	48,87,673.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .
255	Mathew Alex Geethu Jose	08-02-2023	60,71,479.00	8,92,976.74	Allottees	-	No	0.03	-	-	51,78,502.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
256	Abdul Azeez N M Rizwana Rasheed	07-02-2023	39,17,550.00	5,06,216.74	Allottees	-	No	0.02	-	-	34,11,333.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. Two different amount stated in the Claim form and least is admitted.

257	Mariamamma Mathew Ittyrah	06-02-2023	1,22,75,315.00	75,03,387.72	Allottees	-	No	0.25	-	-	47,71,927.28	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
258	Subi Babu Thomas Pathalil Kizhakkethil Rajan	22-02-2023	90,07,704.00	66,09,326.00	Allottees	-	No	0.22	-	-	23,98,378.00	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
259	Amith Sebastian	07-02-2023	57,86,655.00	8,47,656.74	Allottees	-	No	0.03	-	-	49,38,998.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
260	Jobins Chirackel Roshini Mathew	08-02-2023	60,08,915.00	8,92,184.74	Allottees	-	No	0.03	-	-	51,16,730.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
261	Sundaram Srinivasan Radhika Sundaram	06-02-2023	1,63,91,712.00	97,74,511.92	Allottees	-	No	0.32	-	-	66,17,200.08	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
262	George Mundattuchundayil Pancy Mundattuchundayil	05-02-2023	40,20,179.00	1,18,576.74	Allottees	-	No	0.00	-	-	39,01,602.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
263	Madhusmita Senapaty Amit	07-02-2023	1,12,62,021.26	4,53,476.54	Allottees	-	No	0.01	-	-	1,08,08,544.72	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
264	Eluvathingal Sebastian Byju Lyge George	06-02-2023	11,78,177.00	8,92,184.74	Allottees	-	No	0.03	-	-	2,85,992.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.

265	Nikhil C J Amritha Jayakrishnan	02-02-2023	1,33,34,253.40	92,26,691.46	Allottees	-	No	0.30	-	-	41,07,561.94	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
266	Jijo Cherian Varghese	06-02-2023	1,22,32,317.00	1,07,94,804.71	Allottees	-	No	0.36	-	-	14,37,512.29	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
267	K C Thomaskutty	10-02-2023	2,54,76,914.00	16,97,953.49	Allottees	-	No	0.06	-	-	2,37,78,960.51	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
268	Sandeep Anand K Sruthi A	08-02-2023	29,72,301.00	4,51,590.14	Allottees	-	No	0.01	-	-	25,20,710.86	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
269	Abdul Kareem N A	22-02-2023	52,00,373.00	6,77,958.14	Allottees	-	No	0.02	-	-	45,22,414.86	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. There is a difference in the amount claimed in Form CA and that of Annexure A , hence the least is considered for admission.
270	Suni Sanjay Thuruthiyil	06-04-2023	48,19,619.00	7,10,124.74	Allottees	-	No	0.02	-	-	41,09,494.26	-	Admitted Provisionally, as the apartment has been registred in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.

271	Philip Jacob Anju Anna Philip	08-02-2023	58,35,553.00	8,39,824.74	Allottees	-	No	0.03	-	-	49,95,728.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. . Form not filled in and verified properly
272	Bhadran Pillai Chitra Bhadran Pillai	07-02-2023	59,14,250.00	6,72,272.74	Allottees	-	No	0.02	-	-	52,41,977.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
273	Andrew I Injodey	07-02-2023	1,20,90,760.00	1,10,26,387.97	Allottees	-	No	0.36	-	-	10,64,372.03	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
274	Murali Manohar	17-03-2023	84,35,507.00	84,12,361.00	Allottees	-	No	0.28	-	-	23,146.00	-	As per the books of the CD the claimant has paid only Rs.2,93,537/- which is less than 10% of total sales value and proof for the balance payment being service charge payable to the allottee by the CD for the service rendered by him to the CD has been submitted but no entry towards the adjustment passed in the book of the CD.
275	Sivarenjini Chackravarthi	07-02-2023	98,62,277.00	91,69,351.60	Allottees	-	No	0.30	-	-	6,92,925.40	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
276	Alex Anthraper Ann Maria Alex	08-02-2023	1,06,93,624.00	88,30,539.72	Allottees	-	No	0.29	-	-	18,63,084.28	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
277	A V Thomas Nisha Sara Thomas	06-04-2023	28,21,764.00	1,18,576.74	Allottees	-	No	0.00	-	-	27,03,187.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .Claim calculation need to be checked

278	Pradeep Unni	07-02-2023	1,10,59,215.00	1,08,01,500.54	Allottees	-	No	0.36	-	-	2,57,714.46	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
279	Vijay Shanker Pratibha Vijay Shanker	07-02-2023	1,20,39,248.00	1,11,51,036.21	Allottees	-	No	0.37	-	-	8,88,211.79	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
280	Krishnakumar Menon Reshmi Krishnakumar Menon	07-02-2023	51,21,873.00	7,74,243.14	Allottees	-	No	0.03	-	-	43,47,629.86	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
281	Rajeshwari Vasudevan Rajiv Vasudevan	07-02-2023	38,75,987.00	7,22,367.14	Allottees	-	No	0.02	-	-	31,53,619.86	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. .completion month not able to find from construction agreement.
282	Vinod Thamby T Seema George	08-02-2023	1,00,74,967.00	84,96,079.14	Allottees	-	No	0.28	-	-	15,78,887.86	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
283	Shyju David Abraham Thomas Binu Tony Abdul Azeez A M K Mohammed Arif	24-02-2023	21,28,972.00	3,06,808.74	Allottees	-	No	0.01	-	-	18,22,163.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
284	Nikhil C J Sajin Thomas Mathews Mathew Sony Joseph Joseph A Mancheril Syril A Mancheril Dr.Satheesh Joseph Mathukutty J Kariampally George Joseph	24-02-2023	1,03,60,105.00	99,12,360.94	Allottees	-	No	0.33	-	-	4,47,744.06	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.

285	Martin P J Annes Martin	08-02-2023	1,03,04,952.00	93,18,403.37	Allottees	-	No	0.31	-	-	9,86,548.63	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
286	George Joseph	07-02-2023	60,08,708.00	8,84,352.74	Allottees	-	No	0.03	-	-	51,24,355.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
287	George Jacob	24-04-2023	1,89,72,996.00	1,83,98,640.24	Allottees	-	No	0.61	-	-	5,74,355.76	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver. Physical copy submitted on 24-04-2023.
288	Dr. Francis Chandy	08-02-2023	48,50,296.00	8,48,976.74	Allottees	-	No	0.03	-	-	40,01,319.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted. There is a defference in the amount calimed in Form CA and that of claim calculation submitted, hence the least one is cosidered for admission.
289	George Thomas Rohini Elizebeth Thomas	08-02-2023	61,10,216.00	8,32,344.74	Allottees	-	No	0.03	-	-	52,77,871.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
290	Sandeep Unni Anjali Sandeep	05-02-2023	58,01,689.00	7,21,843.74	Allottees	-	No	0.02	-	-	50,79,845.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
291	Bharati George GeorgeVerghese	08-02-2023	1,34,46,430.00	89,16,440.92	Allottees	-	No	0.29	-	-	45,29,989.08	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.

292	Sujas Ali Safeena TA	08-02-2023	1,15,77,979.00	1,05,87,491.13	Allottees	-	No	0.35	-	-	9,90,487.87	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
293	Liju Jacob John	07-02-2023	47,51,893.00	6,86,440.74	Allottees	-	No	0.02	-	-	40,65,452.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
294	Seema Shiju Pappen Shiju Pappen	07-02-2023	1,15,16,943.00	1,04,47,867.99	Allottees	-	No	0.34	-	-	10,69,075.01	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
295	nto Antony (Divya Franc	22-06-2023	1,18,577.00	1,18,576.74	Allottees	-	No	0.00	-	-	0.26	-	Admitted Provisionally, as the apartment has been registered in the name of the legal heir of the allottee, only proportionate cost of the remaining work is admitted.
296	Thomas John Tessa Alapatt Thomas	07-02-2023	1,20,07,719.34	1,11,58,315.70	Allottees	-	No	0.37	-	-	8,49,403.64	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
297	A.M.K. Mohamed Arif Roohee Mohamed Arif	07-02-2023	45,00,103.00	4,61,776.74	Allottees	-	No	0.02	-	-	40,38,326.26	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
298	Jacob Thomas	09-02-2023	50,60,561.00	5,74,899.94	Allottees	-	No	0.02	-	-	44,85,661.06	-	Admitted Provisionally, as the apartment has been registered in the name of the allottee, only proportionate cost of the remaining work and agreed compensation is admitted.
299	Prinny Mary Thomas	10-02-2023	1,19,22,543.00	89,70,045.66	Allottees	-	No	0.30	-	-	29,52,497.34	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
300	Dinesh Itty Thomas Binu P Abraham	07-02-2023	2,56,22,743.00	2,01,97,771.22	Allottees	-	No	0.67	-	-	54,24,971.78	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.

301	Antio Paul	06-02-2023	2,94,24,187.00	2,80,68,157.31	Allottees	-	No	0.92	-	-	13,56,029.69	-	Admitted Provisionally. Eligible interest rate is 8% per annum from the date agreed to deliver. There is a difference in the amount claimed in Form CA with that of claim computation statement attached, hence least one is considered for admission
302	Jjo Jalal Alia Abdul	07-02-2023	1,87,22,686.00	1,64,72,469.48	Allottees	-	No	0.54	-	-	22,50,216.52	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
303	Dileep Ebrahim	07-02-2023	3,06,44,089.00	2,76,62,196.05	Allottees	-	No	0.91	-	-	29,81,892.95	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
304	A K Mansoor	08-02-2023	11,23,82,526.21	8,68,03,779.29	Allottees	-	No	2.86	-	-	2,55,78,746.92	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
305	Ideal Habitats(coimbatore) Pvt Ltd	08-02-2023	6,72,49,324.00	6,27,04,081.00	Allottees	-	Yes	-	-	-	45,45,243.00	-	Construction Agreement signed on 31-03-2022.
306	Tishana Raheem	06-02-2023	2,41,75,006.00	2,12,71,987.15	Allottees	-	No	0.70	-	-	29,03,018.85	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
307	Lalith Kumar Christopher Roy	08-02-2023	65,86,165.00	53,94,001.01	Allottees	-	No	0.18	-	-	11,92,163.99	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
308	Jacob Chacko Kuttickal & Esther Jacob	11-02-2023	3,34,02,359.00	2,94,25,713.67	Allottees	-	No	0.97	-	-	39,76,645.33	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
309	Vince Kallidukkananickal Jose Bini Vince	07-02-2023	3,32,04,881.00	3,04,52,194.80	Allottees	-	No	1.00	-	-	27,52,686.20	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
310	D Sathyanarayan R Sreelatha	20-03-2023	4,10,38,697.00	3,34,85,953.89	Allottees	-	No	1.10	-	-	75,52,743.11	-	Admitted Provisionally. . Eligible interest rate is 14.75% per annum (as per RERA order)from the date agreed to deliver.
311	Sheela Tony	07-02-2023	1,58,16,283.00	1,38,34,175.09	Allottees	-	No	0.46	-	-	19,82,107.91	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.

312	Matthew Biju Philips	08-02-2023	3,29,22,914.00	3,04,79,495.73	Allottees	-	No	1.00	-	-	24,43,418.27	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
313	Dr. Mary John Ashish Kurien John Anish John	07-02-2023	3,73,22,797.00	2,57,19,837.91	Allottees	-	No	0.85	-	-	1,16,02,959.09	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
314	K. Noor Mohammed Noorisha	11-02-2023	3,65,86,963.00	3,12,50,178.86	Allottees	-	No	1.03	-	-	53,36,784.14	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver. Form Not signed after clause 11
315	George George & Mangattu George Raveen	13-02-2023	3,94,52,215.00	2,59,24,328.77	Allottees	-	No	0.85	-	-	1,35,27,886.23	-	Admitted Provisionally. As per the KRERA order in Complint No.249/2021 clause 17, simple interest @14.3% per annum is eligible by the applicant as per the table in clause 16 of the order . Eligible simple interest @ 14.30% per annum for the balance amount from the date agreed to deliver is admitted. Mutual set off amount of Rs. 1,12,23,487 has been reduced from claim amount
316	Bobby Paul	07-02-2023	3,09,94,156.00	2,96,40,255.77	Allottees	-	No	0.98	-	-	13,53,900.23	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
317	Bipin Ravi	06-02-2023	3,04,12,132.70	2,78,72,889.40	Allottees	-	No	0.92	-	-	25,39,243.30	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
318	Vinod Jayan & Anitha Vinod	08-02-2023	1,51,50,244.00	1,35,52,247.48	Allottees	-	No	0.45	-	-	15,97,996.52	-	Admitted Provisionally. . Eligible interest rate is 8% per annum from the date agreed to deliver.
319	Diana Mariyam Kurian Alias Nayanthara Kurian	10-04-2023	3,76,72,196.00	3,14,54,992.30	Allottees	-	No	1.04	-	-	62,17,203.70	-	Detailed claim statement is not available. Form is not in pdf format.
320	Sudeep John Koshy & Liya Jose	08-02-2023	30,51,081.00	30,05,638.00	Allottee	-	No	0.10	-	-	45,443.00	-	Project dropped by the builder. Amount to be refunded along with interest. Provisionally admitted,

321	Manosh Antony & Anu Manosh Antony	09-02-2023	21,77,770.00	20,89,726.00	Allottee	-	No	0.07	-	-	88,044.00	-	Project dropped by the builder. Amount to be refunded along with interest. Provisionally admitted,
322	Mathew Joseph & Lizy Mathew	07-02-2023	2,70,76,404.00	2,13,16,481.93	Allottees	-	No	0.70	-	-	57,59,922.07	-	Provisionally admitted, interest calimed is 12% compounded, whereas clause 3 of the MOA states 12% Simple interest. Hence 12% simple interest admitted
323	Pinnacle Piling (India) Pvt. Ltd	08-02-2023	1,48,46,905.00	1,47,87,867.44	Allottees	-	No	0.49	-	-	59,037.56	-	Provisionally admitted, interest calculation need further varification
324	Chandy John Samuel & Dr.Dane Chandy	07-02-2023	2,37,53,082.00	2,37,53,082.00	Allottees	-	No	0.78	-	-	-	-	Provisionally admitted, interest calculation need further varification
325	Vasundhara Devi P	08-02-2023	4,00,950.00	-	Allottees	-	No	-	-	-	4,00,950.00	-	As the project being a completed one and handig overed one and apartment has been registred in the name of the allottee as on 31/03/2020 claim at this time not admitted. Further verification required
326	Rona Thomas Shyama Susan Kuruvila	07-02-2023	64,41,000.00	48,50,700.03	Allottees	-	No	0.16	-	-	15,90,299.97	-	Admitted Provisionally. Need further verification. Eligible interest rate is 8% per annum from the date agreed to deliver.
327	Mathew Kurien & Neena Mathew	16-02-2023	3,00,000.00	-	Allottees	-	No	-	-	-	3,00,000.00	-	As the project being a completed one and handed over and apartment has been registered in the name of the allottee claim at this time not admitted.
328	Shaji Eachakoovathodan & Anusha Mylanchery Rajan	17-02-2023	64,54,032.00	54,91,350.21	Allottees	-	No	0.18	-	-	9,62,681.79	-	Admitted Provisionally. Eligible interest rate is 8% per annum from the date agreed to deliver.
329	Kuruvilla Mathew Manipadam Maria William Gras	13-04-2023	55,91,351.00	52,69,296.34	Allottees	-	No	0.17	-	-	3,22,054.66	-	Admitted Provisionally. Eligible interest rate is 8% per annum from the date agreed to deliver. Stamp paper charges and Electricity Deposit are deducted.

330	Mohamed Rowther Abdul Razol	17-03-2023	50,63,282.00	50,63,282.00	Allottees	-	No	0.17	-	-	-	-	Admitted Provisionally. Eligible interest rate is 8% per annum from the date agreed to deliver.
Total			3,15,32,77,567	1,89,11,57,179	-	-	-	60.21	-	-	1,26,21,20,388	-	